

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 2439/2018

NISHI TRIPATHI & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 23-10-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Ranjeet Kumar Jha, Adv.
Mr. Gopal Jha, AOR

For Respondent(s) Mr. Pradeep Misra, AOR
Ms. Arpika singhal, Adv.

Mr. Yatish Mohan, Adv.
Mr. E. C. Vidya Sagar, AOR

Mr. Sarvam Ritam Khare, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 7 have not filed counter affidavit despite grant of last chance.

Respondent no. 6 is given four weeks' time to file counter affidavit.

Respondent nos. 2 to 5 have been served but no one has entered appearance on their behalf.

List again on 14.12.2018.

RAJESH KUMAR GOEL
Registrar